GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 881 ANSWERED ON 07/02/2023

INSUFFICIENT FUNDS UNDER MGNREGS

881. SHRI KALYAN BANERJEE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that insufficient funds are being provided to States under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) head and due to which MGNREGS labours are not getting their dues in time and getting less job opportunities thereunder;
- (b) the details of the funds demanded and sanctioned/released under MGNREGS during the last three years till December, 2022; and
- (c) the action taken by the Government to release all the payments along with the Statewise demand thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) to (c) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work on the ground.

No State/UT-wise financial allocation is made under Mahatma Gandhi NREGS.

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last three financial years and current financial year 2022-23 (as on 31.12.2022) is given at **Annexure.**

Annexure referred in reply to parts (a) to(c) of Lok Sabha Unstarred Question No. 881 dated 07.02.2023.

(Rs. in lakh)

State/UT-wise details of fund released under Mahatma Gandhi NREGS in the last three financial years and current financial year 2022-23 (as on 31.12.2022).					
S.No	L State/LIT	2019- 20	2020-21	2021-22	2022-23 (as on 31.12.2022)
1	Andhra Pradesh	720472.46	1030509.79	718267.16	626167.37
2	Arunachal Pradesh	21020.01	34027.69	45374.43	36014.06
3	Assam	168752.49	260233.46	222026.01	150361.62
4	Bihar	325093.78	728423.57	540736.96	477659.06
5	Chhattisgarh	264031.92	394347.98	389433.98	163954.01
6	Goa	216.76	356.91	3.81	418.92
7	Gujarat	74758.23	147812.01	161524.32	142129.85
8	Haryana	33812.58	76355.62	72267.99	28602.62
9	Himachal Pradesh	59748.12	94833.37	97575.08	99962.28
10	Jammu and Kashmir	118370.31	115231.99	95013.74	53458.13
11	Jharkhand	127292.89	342408.42	306382.91	166756.08
12	Karnataka	546271.17	550099.46	602807.73	477270.07
13	Kerala	352016.95	428677.68	355193.00	240266.18
14	Madhya Pradesh	471894.15	908672.51	847908.76	440697.52
15	Maharashtra	167066.42	160025.70	205645.71	209373.6
16	Manipur	61074.66	130673.85	56310.74	75649.62
17	Meghalaya	102443.59	128416.59	112166.07	74551.25
18	Mizoram	52507.57	59045.38	54891.55	39322.13
19	Nagaland	33044.70	48382.14	56945.51	54559.96
20	Odisha	243278.38	521529.26	568015.17	376185.08
21	Punjab	74886.26	123913.55	125759.36	99559.52
22	Rajasthan	726747.87	892076.25	986774.85	715042.27
23	Sikkim	8269.34	11016.55	11241.97	6698.53
24	Tamil Nadu	555969.31	878881.54	963813.22	661885.23
25	Telangana	222132.13	411121.10	410519.85	241024.52
26	Tripura	73113.77	119498.53	98888.29	79569.43
27	Uttar Pradesh	601701.90	1201410.42	850956.51	770692.84
28	Uttarakhand	45580.30	88626.63	64203.24	59587.19
29	West Bengal	850761.08	1145405.21	750780.15	0
30	Andaman and Nicobar Islands	583.78	485.89	763.16	461.41
31	Lakshadweep	23.82	0.00	30.05	0
32	Puducherry	1691.87	2683.69	1307.28	1982
33	Ladakh	0.00	0.00	5904.39	4970.6
34	Dadra & Nagar Haveli & Daman & Diu	0.00	0.00	0.00	80.93
	Total	71,04,628.56	1,10,35,182.74	97,79,432.94	65,74,913.86
